

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1980
ANSWERED ON:26.03.2012
FUEL GAS DESULPHURISATION TECHNIQUE
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of various States affected by pollution due to thermal power plants;
- (b) whether the Government has any mandate/proposal to make it obligatory to all coal based thermal power plants in the country to induce the technique of Fuel Gas Desulphurisation (FGD) to control the pollution; and
- (c) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a): Out of 108 coal based thermal power plants (TPPs) located in 17 States and UTs, 76 are complying with emission and effluent standards. Other eight TPPs are closed whereas, 24 TPPs are not complying with the standards. A few complaints have been received in Central Pollution Control Board in respect of environmental impacts of these power plants.

(b)&(c): Installation of Fuel Gas Sulphurisation (FGD) in TPPs has not been made mandatory, so far. However, installation of FGD is prescribed, on case to case basis, through environmental clearance mechanism.